

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4700
ANSWERED ON:04.05.2012
TIPAIMUKH POWER PROJECT
Meinya Dr. Thokchom

Will the Minister of POWER be pleased to state:

- (a) the present status of implementation of Tipaimukh Project;
- (b) whether the Tipaimukh Power Project has been abandoned;and
- (c) if so, the details thereof along with the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a): The Tipaimukh Hydro Electric Project (1500 MW), Manipur is proposed to be taken up through a Joint Venture (JV) between NHPC, SJVNL and Government of Manipur. A Memorandum of Understanding (MoU) and Promoters Agreement have been signed on 28.04.2010 & 22.10.2011 respectively. Finalization of Memorandum of Association (MoA) & Article of Association (AoA) by JV Partners is in progress.

The concurrence to the Detailed Project Report (DPR) and environment clearance have already been accorded in favour of NEEPCO, which would be transferred in favour of the Joint Venture. The forest clearance is also under process.

(b): No, Madam.

(c): Does not arise.